

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND :MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st of September, 2023

NO. HC.VII-100(Pt.-VIII)/2010/9701/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officer to participate in the programme(s) shown against his name, scheduled to be held at the National Judicial Academy, Bhopal:

Sl. No	Prog. No.	Prog. Date.	Name of the Programme	Name of nominated Officer	Ph. No.	Email Id.
1.	SE-06	07-10-2023 to 08-10-2023 Regular	Cybercrime Workshop 1(pilot)	Shri Sushil Kumar Kabra, Addl. District & Sessions Judge, FTC, Dibrugarh.	9999770499	kabra.adv@gmail.com

The aforesaid Officer is directed to attend the training programme accordingly. Further, he is requested to submit a report after the completion of their respective programmes.

The nominated participant is also requested to go through the joining instructions available at the NJA website.

By order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/9702-9713/A, Dated 21-09-2023

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.

5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Dibrugarh

(He/She is requested to inform the nominated Judicial Officer under his/her control about this notification accordingly).

7. Shri Sushil Kumar Kabra, Addl. District & Sessions Judge, FTC, Dibrugarh.

The nominated participant is requested to intimate his travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.

The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.

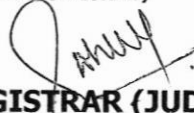
8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

9. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

11. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

 21.09.2023
REGISTRAR (JUDICIAL)